

(d) if so, the reasons therefor?

**The Minister of Industry (Shri D. Sanjivayya):** (a) and (b). It has come to the notice of Government that this firm is facing some financial difficulties, partly due to the fact that some of the promoters have not been able to subscribe fully the arrears on calls made some time back. Discussions with certain financial institutions have also not yet been concluded.

(c) and (d). It is a fact that machinery of considerable value imported from France for this project had been lying in Bombay port for some time, for the reason that funds were not available for payment of the necessary port charges and other dues like freight and insurance as well as customs duty. The Andhra Pradesh Government have since decided to make a convertible advance to the Company up to a limit of Rs. 20 lakhs for meeting the dues to the port as well as freight and insurance charges. About half of the machinery has already been released from the docks.

#### **Demand and Supply of Raw Materials**

**\*1673. Shri D. C. Sharma:** Will the Minister of Supply, Technical Development and Materials Planning be pleased to state:

(a) whether it is proposed to set up a Committee to study the demand and supply of raw materials which are scarce; and

(b) if so, the broad features of the proposal?

**The Minister of Supply, Technical Development and Materials Planning (Shri Raghuramiah):** (a) and (b). A Committee consisting of seven official Members under the Chairmanship of a Joint Secretary has been set up with effect from 11-4-66 to study the demand, availability, principles, priorities and procedures for allocation of

industrial raw materials which are scarce. The Committee has been charged with the responsibility of making studies in respect of copper and rubber in the first instance, and in the light of these studies, examine whether any organisational changes would be necessary for carrying out the functions assigned to the Department in the Presidential Order. The Report of the Committee is expected to be received by middle of June, 1966.

#### **Manufacture of Fluorescent Fixtures in Kenya with Indian Collaboration**

**\*1674. Shri Panna Lal:  
Shri Vishwa Nath Pandey:**

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that a Bombay firm is to collaborate in the establishment of a factory in Kenya for the manufacture of fluorescent fixtures and accessories;

(b) if so, the terms of such collaboration; and

(c) the reaction of Government thereto?

**The Minister of Commerce (Shri Manubhai Shah):** (a) Yes, Sir.

(b) Final details of collaboration are yet to be worked out. However the project scheme, in its present form, envisages export of Indian machinery and equipment worth Rs. 1.5 lakhs to Kenya as capital contribution by the Indian party. Additional capital requirements of the proposed project will be met by the local collaborators.

(c) Government of India have approved the proposal 'in principle'; final details of the project on completion of the Indian firm's negotiations with their local partners will be subject to Government's final clearance.